NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 2665/2022 In C.P. (IB)/1845(MB)2019

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2022

NAME OF THE PARTIES: **Sandeep Jawaharlal Singhal**
IN THE MATTER OF
Indiabulls Properties Pvt Ltd
V/s
Brick Eagle Group Pvt Ltd

APPEARANCE :

FOR THE APPLICANT **:** Mr. Harish A. Khan

Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

IA No. 2665/2022:- The present application is filed by the Resolution Professional bringing on record the re-constitution of the Committee of Creditors. The report of the Resolution Professional is taken on record.

In view of the above, **IA No. 2665/2022** is **disposed of.**

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
22.09.2022
Sushil